

**IN THE INCOME TAX APPELLATE TRIBUNAL
“C” BENCH : BANGALORE**

BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND
SHRI SOUNDARARAJAN K., JUDICIAL MEMBER

ITA Nos.9 to 12/Bang/2024
Assessment years : 2014-15, 2016-17, 2018-19 & 2020-21

Federation of Indian Granite & Stone Industry, No.429/7-Stona, 12 th Cross, Sadashivanagar, Bengaluru – 560 080. PAN: AAATA 1735G	Vs.	The Assistant Commissioner of Income Tax, Exemptions, Circle 1, Bangalore. / The DCIT, Central Circle 1, Bangalore.
APPELLANT		RESPONDENT

Appellant by	:	Shri Monish Sowkar, Advocate
Respondent by	:	Ms. Neera Malhotra, CIT(DR)(ITAT), Bengaluru.

Date of hearing	:	07.01.2025
Date of Pronouncement	:	07.01.2025

ORDER

Per Bench

1. ITA Nos.9 to 12/Bang/2024 are filed by Federation of Indian Granite & Stone Industry (the assessee/appellant) for the assessment years 2014-15, 2016-17, 2018-19 & 2020-21.
2. At the time of hearing of these appeals, assessee submitted a letter dated 07.01.2025 that assessee has filed Form 1 for declaration and undertaking under the Direct Tax Vivad Se Vishwas Scheme, 2024

[DTVSV 2024] for all the aforesaid assessment years and Form 2 has also been issued by the PCIT, Central Bengaluru on 20.12.2024 for all the aforesaid assessment years. Therefore, assessee would like to withdraw the appeals with liberty to revive the same in case the dispute is not settled under the DTVSV 2024.

3. The Id. AR reiterated the same and the Id. DR also agreed with the same.
4. In view of the above facts, all these 4 appeals filed by the assessee are treated as withdrawn and hence dismissed, with liberty to revive all these appeals in case the impugned dispute is not settled under the DTVSV 2024, on application filed by the assessee stating so.
5. In the result, all these appeals of the assessee are allowed to be withdrawn and hence dismissed.

Pronounced in the open court on this 07th day of January, 2025.

Sd/-

(SOUNDARARAJAN K.)
JUDICIAL MEMBER

Sd/-

(PRASHANT MAHARISHI)
VICE PRESIDENT

Bangalore,
Dated, the 07th January, 2025.

/Desai S Murthy /

Copy to:

1. Appellant
2. Respondent
3. Pr. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.

By order

Assistant Registrar
ITAT, Bangalore.